

(d) Yes, Sir.

(e) Details are given in the *Statement-II* enclosed.**STATEMENT-I**1. *Telephone Exchanges (2000 lines and above):*

Exchanges planned to be commissioned during 1993-94 = 246 Nos.

Exchanges actually commissioned during 1993-94 = 565 Nos.

2. *Small and Medium Capacity Telephone Exchanges*

Exchange units planned to be commissioned during 1993-94 = 2295 Nos.

Exchange units actually commissioned during 1993-94 = 6085 Nos.

The commissioned exchanges/exchange units indicated above also include exchanges/exchange units outside the planned programme.

STATEMENT-II

Details are given as under as per the policy of the Department:-

1. A new small size telephone exchange is planned to be set up when the number of paid registered applicants reaches 10 or more at a place.

2. 60% of capacity utilisation is achieved at the time of commissioning and 92% within six months of commissioning, in case of exchanges of capacity 2000 lines and above. However, for small and medium capacity exchanges, there is no such restriction.

**World Cup Cricket Tournament,
1996**

34. SHRI CHETAN P.S. CHAUHAN:
Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Doordarshan has been authorised to telecast all the matches of World Cup Cricket tournament to be held in 1996;

(b) whether any agreement has been reached between Doordarshan and World Tele-link in this regard; and

(c) if so, the details of the terms of the agreement?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) to (c). Yes Sir, Doordarshan has entered into a Memorandum of Understanding with World Tel Inc; USA for the coverage of 1996 Cricket World Cup matches. While Doordarshan will be a co-producer for the coverage of the matches to be played in India, Doordarshan will have the exclusive live broadcast rights within India with respect to all forms of television, and radio, in respect to all World Cup matches. The fee payable to World Tel will be US \$ 47,50,000/-.

[English]

Power Project in Gujarat

35. SHRI SHANKERSINH VAGHELA: Will the Minister of POWER be pleased to state:

(a) whether Ahmedabad Electricity Company Limited has submitted any proposal for setting up a power project in Gujarat;

(b) the total amount involved in setting up of this project;

(c) whether the Union Government have agreed to the proposal; and

(d) to what extent electricity is likely to be generated on the completion of the project?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) to (d). Do not arise.

[English]

Dredging of Tuticorin Port

36. SHRI M.R. KADAMBUR JANARTHANAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the improvement made in Transport Tonnage in Tuticorin Port during 1992-93;

(b) whether there is any proposal for further dredging of the port; and

(c) if so, the benefits likely to be derived as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE

TRANSPORT (SHRI JAGDISH TYTLER): (a) The tonnage handled at Tuticorin Port has been steadily increasing and traffic handled in the last 3 years is as follows:

	('000 Tonnes)
1990-91:	5075
1991-92:	5868
1992-93:	6215

(b) Yes, Sir. The techno-economic feasibility of further dredging is under study by the port.

(c) With further dredging the presently available draft of 8.24 M can be increased.

[Translation]

Relations with Bulgaria

37. SHRI BRIJBHUSHAN SHARAN SINGH: SHRI R. SURENDER REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India and Bulgaria have recently signed any agreement;

(b) if so, the details of areas in which both the countries have signed such agreements;

(c) the terms and other details of the agreement; and

(d) the time by which the agreement is likely to come into force?